

ITEM NO.42

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.669/2023

GOVERNMENT OF NCT OF DELHI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.122582/2023-STAY APPLICATION, IA No.227831/2024 -
CLARIFICATION/DIRECTION and IA No.122582/2023-STAY APPLICATION)

Date : 21-10-2024 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Shadan Farasat, Sr. Adv.
Mr. Amit Bhandari, Adv.
Mr. Talha Abdul Rahman, AOR
Mr. M. Shaz Khan, Adv.
Mr. Harshit Anand, Adv.
Mr. Sudhanshu Tewari, Adv.
Mr. Rafid Akhter, Adv.

For Respondent(s) Mr. Tushar Mehta, SG
Mr. Kanu Agarwal, Adv.
Mr. Padmesh Mishra, Adv.
Mr. Arkaj Kumar, Adv.
Mr. Navanjay Mahapatra, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Sanjay Jain, Sr. Adv.
Mr. Shreekant Neelappa Terdal, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

IA No 227831 of 2024

- 1 By an order dated 4 August 2023, Justice Jayant Nath, former Judge of the High Court of Delhi was appointed to discharge the duties of the Chairperson of the Delhi Electricity Regulatory Commission (DERC).
- 2 By consent, the appointment of Justice Jayant Nath to discharge the duties of Chairperson of DERC, shall continue notwithstanding any issue in regard to age.
- 3 The Interlocutory Application for clarification is disposed of.

**(CHETAN KUMAR)
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)
Assistant Registrar**